

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 3533/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

DINESH KUMAR MAURYA

Respondent(s)

Date : 27-10-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ashutosh Kumar Sharma, Adv.
Mr. Ravi Prakash Mehrotra, AOR

For Respondent(s)

Ms. Parul Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Last and final opportunity is granted to the sole
respondent for filing counter affidavit within four weeks.

List again on 1.12.2017.

RAJESH KUMAR GOEL
Registrar